

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2637
ANSWERED ON:08.08.2001
REVIEW MEDICAL COLLEGES FEES
RAMSHETH THAKUR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government of Maharashtra has requested the Union Government to review medical colleges fees;
- (b) if so, the details thereof;
- (c) whether the Government of Maharashtra has requested the Union Government to increase the quota of NRI seats for new colleges; and
- (d) if so, the steps taken by the Union Government on the above requests of the Government of Maharashtra?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) & (b) The fee structure in private medical colleges, both for merit and payment seats was reviewed recently in consultation with the State Govts and increase in fee by 15% over and above the fee fixed in 1997-98 was allowed from the year 2000-2001.
- (c) & (d) The quota for NRI/Management is determined on the basis of various judicial pronouncements. The Central Government have already advised the State Governments in 1999 that they can introduce 15% NRI/foreign students quota in Government Medical Colleges within the approved intake after ascertaining the requirement and needs of local students.